

externally-aided projects and has addressed States/UTs, State Electricity Boards and Public Sector Undertakings under the Ministry of Power to ensure speedy utilisation of external assistance.

(d) The budget estimate for 1996-97 of assistance from World Bank and Asian Development Bank for the power sector is Rs. 2136.03 crores, out of which Rs. 571.68 crores is for projects in Maharashtra.

Transportation of Petroleum Products Through Pipelines

1368. SHRI SOLIPETA RAMA-CHANDRA REDDY:
DR. MOHAN BABU:

Will the PRIME MINISTER be pleased to state:

(a) the details of petroleum products being moved in the country through pipeline;

(b) the steps proposed to be taken to increase transportation of these products through pipelines to make it cost effective, stating the problems, if any, being faced in this regard;

(c) the pipelines under construction for LPG delivery; and

(d) the pipeline routes selected in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Petroleum Products moved through pipelines in the country, are Naphtha, MS, ATF, SKO, HSD and LDO.

(b) The Government has approved formation of a holding company and subsidiary joint venture companies for expeditious implementation of new pipeline projects. Formation of the Joint Venture companies and financing of the same are under finalisation stage.

(c) No pipeline for LPG delivery is under construction.

(d) Pipeline projects under implementation are:

(1) Mumbai-Manmad

(2) Visakh-Rajaraundri-Vijayawada. Proposed pipeline network is:

1. Koyali-Ratlam
2. Cochin-Coimbatore-Trichy
3. Mangalore-Bangalore
4. Loni-Sholapur-Hazarwadi
5. Kanpur-Lucknow
6. Bina-Jhansi-Kanpur
7. Jalandhar-Pathankot-Udhampur
8. Delhi-Ghaziabad-Roorkee
9. Vasco-Lunda-Belgaum-Mira] 10. Ratlam-Kota

Power Projects in Gujarat Awaiting Investment Approvals

1369. SHRI AHMED PATEL: will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that many proposals for setting up of power projects referred by the Gujarat Government have been cleared by Central Electricity Authority but are awaiting investment approvals;

(b) if so, what are the details thereof; and

(c) by when these projects are likely to be executed in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI): (a) and (b) In Gujarat, as on 31.10.19%, the following two Thermal Power Projects in the public sector, which have been accorded techno-economic clearance by the Central Electricity Authority, are awaiting investment approval:-

| | Project | Capacity (MW) |
|----|---------------------------|---------------|
| 1. | Gandhi Nagar Extn. Unit 5 | 210.0 |
| 2. | Wanakbori Extn. Unit 7 | 210.0 |

(c) The exact date of execution of these projects could be indicated only on the project authorities finalising all necessary inputs and clearances.